

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'E', NEW DELHI**

**BEFORE SH. R. K PANDA, ACCOUNTANT MEMBER  
AND  
MS. SUCHITRA KAMBLE, JUDICIAL MEMBER  
(THROUGH VIDEO CONFERENCING)**

ITA No.8193/Del/2019  
Assessment Year: 2011-12

|   |           |   |
|---|-----------|---|
| <b>Pushpendra Goyal,<br/>B-198, 1<sup>st</sup> Floor, Sainik<br/>Nagar, Uttam Nagar,<br/>New Delhi<br/>PAN No. AIUPG5124F<br/>(APPELLANT)</b> | <b>Vs</b> | <b>ITO<br/>Ward- 44 (2)<br/>New Delhi<br/><br/>(RESPONDENT)</b> |
|---|-----------|---|

|               |                           |
|---------------|---------------------------|
| Appellant by  | None                      |
| Respondent by | Sh. Gaurav Pundir, Sr. DR |

|                        |            |
|------------------------|------------|
| Date of hearing:       | 29/09/2021 |
| Date of Pronouncement: | 29/09/2021 |

**ORDER**

**PER R.K PANDA, AM:**

This appeal filed by the assessee is preferred against the order of the CIT(A)-15, New Delhi dated 14.08.2019 for A.Y. 2011-12.

2. Vide letter dated 31.08.2021 the assessee sought permission to withdraw the appeal as the dispute has been settled under the Vivad Se Vishwas Act,2020.

3. Noting the contents of the application the appeal is dismissed as withdrawn.

4. Decision announced in the open court in the presence of Sr. DR on 29.09.2021.

Sd/-  
**(SUCHITRA KAMBLE)**  
**JUDICIAL MEMBER**

Sd/-  
**(R.K. PANDA)**  
**ACCOUNTANT MEMBER**

\*NEHA\*

Date:-29.09.2021

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR  
ITAT NEW DELHI

|  |            |
|--|------------|
| Date of dictation  | 29.09.2021 |
| Date on which the typed draft is placed before the dictating Member                  | 29.09.2021 |
| Date on which the typed draft is placed before the Other member                      | 29.09.2021 |
| Date on which the approved draft comes to the Sr.PS/PS                               | 29.09.2021 |
| Date on which the fair order is placed before the Dictating Member for Pronouncement | 29.09.2021 |
| Date on which the fair order comes back to the Sr. PS/ PS                            | 29.09.2021 |
| Date on which the final order is uploaded on the website of ITAT                     | 29.09.2021 |
| Date on which the file goes to the Bench Clerk                                       | 29.09.2021 |
| Date on which file goes to the Head Clerk.   |            |
| The date on which file goes to the Assistant Registrar for signature on the order    |            |
| Date of dispatch of the Order  |            |